GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1422 ANSWERED ON:02.12.2014 DEMAND AND SUPPLY OF FERTILIZERS Kateel Shri Nalin Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that Department of Agriculture and Cooperation conducts meeting to assess demand and supply of fertilizers before starting of Kharif and Rabi season;
- (b) if so, whether such meetings are also held with regard to demand and supply of fertilizers to various States including Karnataka;
- (c) if so, the outcome of such meetings held during the last three years and the current year, year-wise and seasons-wise; and
- (d) whether all the decisions taken in each of the above meeting are implemented in the entire country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

- (a) & (b): Department of Agriculture & Cooperation conducts Zonal Conferences with States for every Kharif and Rabi season in order to assess the requirement of fertilisers in all the States including Karnataka. After consultation with States, Department of Fertilisers and Lead Fertiliser suppliers etc., the total requirement for each State is assessed for the season. The States prepare month-wise requirement and the same is sent to Department of Fertilisers. A monthly supply plan based on the month-wise requirement is made by Department of Fertilisers for all States including Karnataka. This supply movement is jointly monitored by Department of Agriculture & Cooperation and Department of Fertilisers along with the States through weekly video-conference and regular correspondences.
- (c):The year-wise and season-wise requirement assessed in Zonal Conferences in last three years and current year is enclosed at Annexure I, II, III, IV.
- (d) & (e): Yes, Madam. Fertilisers are made available by Department of Fertilisers to States as per the states' requirement assessed in Zonal Conferences. State-wise details regarding availability of fertilisers in last three years and current year (upto October, 2014) are enclosed at Annexure V, VI, VII, VIII.